MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

NOTIFICATION

New Delhi, the 30th August, 2019

S.O. 3147(E).— In exercise of the powers conferred by sub-section (2) of section 1 of the Motor Vehicles (Amendment) Act, 2019 (32 of 2019), the Central Government hereby appoints the 1st day of September, 2019 as the date on which section 1 of the said Act shall come into force.

[F.No. RT-11012/02/2019-MVL( Pt. 2)]

PRIYANK BHARTI, Jt. Secy.